

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD.
O.ANO. 44 of 1992. ✓

Between

1. S.K. Babavali. ✓
2. A.Ashok. ✓
3. A.Prabhakar Rao. ✓
4. K.Sree Ramulu. ✓
5. SK.Anwar. ✓
6. N.Sudhakar Rao. ✓
7. B.Venkateswarlu. ✓
8. N.Prabhakara Rao. ✓
9. K.Srinivasu. ✓
10. Ch. Ramesh Chandra Kumar. ✓
11. M.Surender. ✓
12. P.Daniel Kumar. ✓
13. P.Chandrasekhar Rao. ✓
14. A.Shankaraiah. ✓
15. G.Moses. ✓
16. R.Sudhakar. ✓
17. G.Asheervadam. ✓
18. P.Murali. ✓
19. N.Suryanaryana. ✓
20. S.A.Basha. ✓
21. K.Hanamaiah. ✓
22. M.Devadas. ✓
23. Ch.Venkataiah. ✓
24. Ch.Venkateswara Rao. ✓
25. M.M.Chary. ✓
26. BOP. Ajaraiah. ✓

Dated: 22.1.1992. ✓

27. P.David William. ✓
28. G.Andhraiah. ✓
29. Anthony. C. ✓
30. Albert Anthony. ✓
31. R.Babu Rao. ✓
32. N.Ramulu. ✓
33. S.D.Hussain. ✓
34. N.Vasant Kumar. ✓
35. N.Hezekaiah. ✓
36. Md. Subhan. ✓
37. M.Hari Shanker. ✓
38. K.Vishnu. ✓
39. B.Sathiraju. ✓
40. M.Narasinga Rao. ✓
41. G.R.Ranjan. ✓
42. K.Prabhu Dass. ✓
43. M.Balakrishna. ✓
44. Ch.Suresh Babu. ✓
45. T.S.Sreekanth. ✓
46. Abdus. Salam. ✓
47. K.Komaraiah. ✓
48. D.V.Padmarao. ✓
49. Md. Hussain. ✓

... Applicants

And

1. The Joint Director, Establishment, Railway Board, Govt. of India, Ministry of Railways, New Delhi. ✓
2. The General Manager, South Central Railway, Railway Nilayam, Sec-ba
3. The Divisional Railway Manager, (P) BG/SC, Secunderabad. ✓
4. The Senior Divisional Mechanical Engineer, (DSL), South Central Railway, Kazipet. ✓

... Respondents. ✓

Counsel for the Applicants
Counsel for the Respondents

: Shri. K.Lakshmi Narsimha.
: Shri. N.V.Ramana, SC for Rlys.

CORAM:

Hon'ble Mr. R.Balasubramanian, Administrative Member
Hon'ble Mr. C.J.Rey, Judicial Member. ✓

The Tribunal made the following order:- ✓

In this case the learned counsel for the Applicants Shri. K.L.Narsimha drawur attention to letters dated 15.10.1991 issued by the Divisional Railway Manager (P) BG/SC, Sec'bad (R-3) to the Senior Divisional Mechanical Engineer (DSL) (R-4) and another letter dated 16.7.1991 issued by the Railway Board. According

Contd.:...

to Railway Board's order, only ~~xxxxxx~~ shortfall of vacancies in the cadre of Diesel Assistants, after considering the cases of Diesel cleaners listed in Sub-para 3(c), are open to the Skilled artisans referred to in sub-para 3(d). In the order dated 15.10.1991 issued by the 3rd respondent, there is no indication that people belonging to the category of sub-para 3(c) i.e. applicants had been considered.

Sri N.V.Ramana, Standing Counsel for Railways, represented that there are no instructions and wanted time. He vehemently opposed the admission and also interim relief. Hence list this case for admission hearing on 23.1.1992. In the mean time, by way of interim order we direct the respondents not to fill up any posts of Diesel Assistants in furtherance of their circular dated 15.10.1991(if not already made) till tomorrow.

6/2/1992
Deputy Registrar (Judl.)

Copy to:-

1. The Joint Director, Establishment, Railway Board, Government of India, Ministry of Railways, New Delhi.
2. The General Manager, South Central Railway, Rail Nilayam, Sec-bad.
3. The Divisional Railway Manager (P) BG/SC, Sec-bad.
4. The Senior Divisional Mechanical Engineer, (DSL), South Central Railway, Kazipet.
5. One copy to Shri. K.Lakshmi Narshma, advocate, H.No.16-11-20/13, Saleemnagar-2, Hyd-bad-36.
6. One copy to Shri. N.V.Ramana, SC for Railways, CAT, Hyd-bad.
7. One spare copy.

Rsm/-

1/1/1992
22/1/92